## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.26/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Shri Shridhar Bedekar

V/s. M/s. V. P. Bedekar & Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME I	DESIGNATION	SIGNATURE
(9)	Me. MADHUPREETHA EVANGO YOM/S WADIN GHANDYG CO.	Advocates for ( RESPONDENTS	Grashywee har
	Mahesh Atvaval	S'ecretary of	Miller
	Anagha Anasingaraj	Petitioners in 11-	aanagha

## Order

## C.P. 26/237,397-398/CLB/MAH/2014

Dated: 21.09.2016

1. Ld. Counsels from both the sides are present and seeking adjournment. Adjournment is granted. It is informed that an Application is also to be heard along-with the C.P. Adjourned to 15.11.2016. to be heard along with C.A. 190. Next date of hearing is communicated to both the sides.

Sd/-

Shri M.K. Shrawat

Member (Judicial)